

List of Members who have associated themselves with the issues raised under Matters of Urgent Public Importance

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये।

Shri Sadashiv Kisan Lokhande

Shri Mahabali Singh

Shri Om Pavan Rajenimbalkar

Shri Rajan Baburao Vichare

सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया।

Shri Girish Chandra

Shri Malook Nagar

Kunwar Pushpendra Singh Chandel

Shri Girish Chandra

Shri Malook Nagar

Shri Vinayak Bhaurao Raut

Shri Arvind Sawant

Shri Om Pavan Rajenimbalkar

Kunwar Pushpendra Singh Chandel

Shri Girish Chandra

Shri Malook Nagar

Shri Arvind Sawant

Shri Vinayak Bhaurao Raut

Shri Rajan Baburao Vichare

Shri Arvind Sawant

Shri Vinayak Bhaurao Raut

	Shri Om Pavan Rajenimbalkar
	Shri Malook Nagar
	Shri Girish Chandra
	Kunwar Pushpendra Singh Chandel
Dr. S.T. Hasan	Shri Girish Chandra
	Shri Malook Nagar
	Shri Kuldeep Rai Sharma
Shri K. Muraleedharan	Dr. Shashi Tharoor
	Shri Malook Nagar
	Shri Kuldeep Rai Sharma
Shri N.K. Premachandran	Dr. Shashi Tharoor
	Shri Malook Nagar
	Shri Syed Imtiaz Jaleels
	Shrimati Navneet Ravi Rana
	Shrimati Supriya Sadanand Sule
	Adv. Adoor Prakash
	Shri S.S. Palanimanickam
	Shri K. Muraleedharan
	Shri M.K. Raghavan
	Dr. Pon Gautham Sigamani
	Adv. Dean Kuriakose
	Shri Benny Behanan
	Shri Thomas Chazhikadan

	Shri Om Pavan Rajenimbalkar
	Shri Ram Mohan Naidu Kinjarapu
	Shri Shrirang Appa Barne
	DR. DNV Senthilkumar S.
	Shri Kuldeep Rai Sharma
Shri Dharambir Singh	Kunwar Pushpendra Singh Chandel
Shri Ashok Kumar Rawat	Kunwar Pushpendra Singh Chandel
	Shri Kuldeep Rai Sharma
Shri Bidyut Baran Mahato	Kunwar Pushpendra Singh Chandel
	Shri Malook Nagar
	Shri Girish Chandra
Shri S.R. Parthiban	Shri Malook Nagar
	Shri Kuldeep Rai Sharma
Shri Manoj Tiwari	Shri Malook Nagar
	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
Shri Kuldeep Rai Sharma	Shri Malook Nagar
Shri Rajiv Pratap Rudy	Shri S.S. Ahluwalia
	Shri Ram Kripal Yadav
	Shri Malook Nagar
	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
	Shri Sudheer Gupta
Dr. Sujay Vikhe Patil	Shri Shrirang Appa Barne

	Shri Malook Nagar
	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
	Shri Kuldeep Rai Sharma
Shri Vincent H. Pala	Shri Malook Nagar
	Shri Kuldeep Rai Sharma
Dr. Shashi Tharoor	DR. DNV Senthilkumar S.
	Kunwar Pushpendra Singh Chandel
	Shri Kuldeep Rai Sharma
Shri Sanjay Seth	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
	Shri Kuldeep Rai Sharma
	Shri Sudheer Gupta
Shri Nihal Chand Chouhan	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
Shri Kodikunnil Suresh	Shri Kuldeep Rai Sharma
Shri Girish Chandra	Shri Malook Nagar
Shrimati Preneet Kaur	Kunwar Pushpendra Singh Chandel
Shrimati Hemamalini	Kunwar Pushpendra Singh Chandel
	Shri P. P. Chaudhary
Shri Ram Kripal Yadav	Kunwar Pushpendra Singh Chandel

Shrimati Pramila Bisoyi	Kunwar Pushpendra Singh Chandel
Shri S.S. Ahluwalia	Kunwar Pushpendra Singh Chandel
Shrimati Navneet Ravi Rana	Kunwar Pushpendra Singh Chandel
	Shri Malook Nagar
Shri Ram Mohan Naidu Kinjarapu	DR. DNV Senthilkumar S.
	Kunwar Pushpendra Singh Chandel
Adv. Dean Kuriakose	DR. DNV Senthilkumar S.
Shri Benny Behanan	DR. DNV Senthilkumar S.
Shri Adhir Ranjan Chowdhury	DR. DNV Senthilkumar S.
Shri Kaushlendra Kumar	Shri N.K. Premachandran
Shrimati Rama Devi	Shri P. P. Chaudhary
	Kunwar Pushpendra Singh Chandel
Shri Vivek Narayan Shejwalkar	Kunwar Pushpendra Singh Chandel
Shri Jagdambika Pal	Kunwar Pushpendra Singh Chandel
Shri Malook Nagar	Kunwar Pushpendra Singh Chandel
Shri P. P. Chaudhary	Kunwar Pushpendra Singh Chandel
Shri Dilip Saikia	Kunwar Pushpendra Singh Chandel
Sushri Sunita Duggal	Kunwar Pushpendra Singh Chandel
Shri Syed Imtiaz Jaleels	Kunwar Pushpendra Singh Chandel
Shri Bhartruhari Mahtab	Kunwar Pushpendra Singh Chandel
Shri Rajmohan Unnithan	DR. DNV Senthilkumar S.

Dr.A. Chellakumar

DR. DNV Senthilkumar S.

माननीय सभापति : सभा की कार्यवाही 2 बजकर 30 मिनट तक के लिए स्थगित की जाती है।

13.35 hrs

The Lok Sabha then adjourned till Thirty Minutes

past Fourteen of the Clock.

14.33 hrs

The Lok Sabha re-assembled at Thirty- Three Minutes past

Fourteen of the Clock.

(Shri N.K. Premachandran *in the Chair*)

MATTERS UNDER RULE 377*

HON. CHAIRPERSON: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over the text of the matter at the Table of the House within 20 minutes.

Only those matters shall be treated as laid for which text of the matter has been received at the Table within the stipulated time and the rest will be treated as lapsed.